

[Sh. Anna Joshi]

Jain, Shri Shivraj Bang and the Railway commuters of I chalkaranji, District Kolhapur (Maharashtra), for providing various facilities to the Railway commuters of the area.

12.24 hrs.

## BUSINESS OF THE HOUSE

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PALIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): With your permission, Sir, I rise to announce that Government Business during the week commencing 3rd May, 1993, will consist of:—

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Submission to the Vote of the House outstanding Demands for grants in respect of Budget (General) for 1993—94 at 3.00 p.m. on Monday May 3, 1993.
3. Introduction, consideration and passing of the Appropriation (No.2) Bill, 1993.
- (4) Consideration and passing of:—
  - (a) The finance Bill, 1993.
  - (b) The salary, Allowances and pension of Members of Parliament (Amendment) Bill, 1993.
  - (c) The Code of Criminal Procedure (Amendment) Bill, 1993 as passed by Rajya Sabha.
  - (d) The Terrorists and Disruptive Ac-

- ivities (Prevention) Amendment Bill, 1993 as passed by Rajya Sabha.
- (e) The Employment of Manual Scavengers and Construction of Dry Latrins (Prohibitions) Bill, 1993.

SHRI RAM NAIK (Bombay North): The following items may be included in the next week's agenda:—

1. Debate on chain of bomb—blast in Mumbai (Bombay) on the 12th March and action taken proposed to be taken against the culprits.
2. Discussion on two motions for modifications of notifications pertaining to railway Passengers amendment Rules and Khadi Commission Rules.

I want to make one suggestion. In the Ninth and Tenth Lok Sabha, there has been no discussion at all on such modifications. I would urge that some time is taken out, at least this time, for discussing these two important modifications.

Sir, there is one more point. It is about the telephone tariff revision. The Government has made the statement. It has been made applicable. But, so far, the Notification has not been issued. We should have an opportunity to discuss that also because that is equally important.

MR. SPEAKER: We will consider it in the Business Advisory Committee if it is possible. The time should be available.

SHRI RAM NAIK: It should be laid on the Table of the House.

[Translation]

SHRI SATYANARAYAN JATIYA (Ujjain): The following items may be include in the next week's agenda:

1. Regarding the need to attach extra coaches in trains for general category

of passengers and MST pass holders and restore the status of superfast trains to Express trains to provide relief to public.

2. Immediate steps to be taken to restore the telephone facilities and to withdraw the proposed increase in telephone tariff and to improve the telephone service.

#### SHRI SANTOSH KUMAR GANGWAR

(Bareilly): The following items may please be included in the next week's agenda.

1. The Government's declaration be made in this session for setting up sugar mills at 17 places of Uttar Pradesh (the information about which has already been provided a year ago)
2. The need to construct an overbridge at chrupie and Marhinath in Bareilly, the places from where the Trains of Northern Railways and North Eastern Railways pass from the point of view of transport facility.

[English]

PROF. PREM DHUMA (Hamirpur): Sir, the following items may be included in the next week's agenda:—

1. Regarding use of 20 per cent fruit juice in cold drinks so that the farmers/fruit growers get good price for their produce and the consumers get useful cold drinks.
2. Steps to be taken to remove the anomalies in the one-time-increase in Pension of the Ex-Servicemen.

SHRISUDHIR GIRI (Contal): Sir, I request that the following items may kindly be included in the next week's agenda:—

1. The salt industry and the workers en-

gaged therein—Their conditions of service and emoluments—need be discussed in view of the fall in salt production and distress of the workers.

2. Steps to expedite the construction of the new rail line from Digha to Tamruk in the South Eastern Railway Division in west Bengal.

[Translation]

#### SHRI RAM PUJAN PATEL (PHULPUR)

: The following items may please be included in the next week's agenda:

1. Steps to be taken to set up a sugar mill at some appropriate place in Phulpur, chail and Allahabad constituencies of Allahabad for the all round development of the farmers and agricultural labourers.

SHRI NITISH KUMAR (Barh): The following items may be included in the next week's agenda:

1. The need to start a train service on the route of Fatuhe under Danapur Division in Eastern Railways.
2. the need to extend Bakhti arpur—Rajgir branch line under Danapur Division in Eastern Railways to Gaya soon to complete the Buddisht circuit

#### PROF RASA SINGH RAWAT (Ajmir):

The following items may please be included in the next week's agenda:

1. The need to set up a powerful TV power in Ajmir city as per the earlier declaration and decision for the sake of lakhs of TV Viewers.
2. The need to extend the Agra—Jaipur Superfast Train upto Ajmer to facilitate the lakhs of passengers going to and coming from Ajmer.

SHRI JAGAT VIRSINGH DRONA (Kanpur)

: The following items may please be included in the next week's agenda.

1. Need to find out a solution to the problems faced by labourers and to remove unemployment being created By the closure of textile mills and other big industrial units, One after the other in the industrial city of Kanpur in Uttar Pradesh.

cut motions to the Demands for Grants have been circulated may, if they desire to move their cut motion, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move. Those cut motions only will be treated as moved.

A list showing the serial numbers of cut motions moved will be put up on the Notice Board shortly. In case any Member finds any discrepancy in the list, he may kindly bring it to the notice of the Officer at the Table without delay.

12.28 hrs.

[English]

DEMANDS FOR GRANTS (GENERAL),  
1993-94

MINISTRY OF AGRICULTURE

MR. SPEAKER: The House will now take up discussion and voting on Demand Nos. 1 to 4 relating to the Ministry of Agriculture.

Hon. Members present in the House whose

Motion Moved

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column if the Order Paper be granted to the President, out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1994, in respect of the heads of demands entered in the second column thereof against Demand Nos. 1 to 4 relating to the Ministry of Agriculture".

*Demands for Grants- 1993-94 in respect of the Ministry of Agriculture submitted to the vote of Lok Sabha*

No. of Demand	Name of Demand	Amount of Demand for Grants on Account voted by the House on 30th March, 1993		Amount of Demand for Grants submitted to the vote of the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3		4	
<i>Ministry of Agriculture</i>					
1	Agriculture	213,93,00,000	2,26,00,000	1113,37,00,000	12,49,00,000
2	Other Services of Dept of Agri. & Cooperation	36,21,00,000	34,35,00,000	188,48,00,000	171,72,00,000
3	Department of Agri. Research and Education	71,67,00,000	—	358,33,00,000	—
4	Department of Animal Husbandary & Dairying	61,46,00,000	29,10,00,000	307,56,00,000	145,52,00,000